

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4
IA-1148/ND/2021
(IB)-1226(ND)2019

IN THE MATTER OF:

Ashish Bankar ... Applicant/Petitioner

Vs

M/s Nu Tek IndiaLtd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 09.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjay Kumar Singh, Advocate
For the Liquidator : Mr. Vineet Aggarwal, Advocate

ORDER

IA-1148/ND/2021:

This is an application filed by the Liquidator. Notice to non-applicant/respondent Samsung India Electronics Private Limited.

List on **05.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)